

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1578
ANSWERED ON:13.12.2013
NATIONAL CHILDREN S FUND
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up National Children's Fund (NCF) in the country and if so, the details thereof along with the aims and objectives of the fund;
- (b) the funds raised towards NCF during each of the last three years and the current year;
- (c) whether the funds released from NCF for various schemes have been reportedly diverted to meet the administrative expenses during the said period;
- (d) if so, the details thereof and the reasons therefor along with the funds released from the NCF for various schemes during the said period and its utilization reported thereof, State/UT-wise; and
- (e) the corrective measures taken/ being taken by the Government in this regard? ANSWER MINISTRY OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Yes, Madam. The National Children's Fund (NCF) was set up by the Government of India during the year 1979. The National Policy for Children, announced in the year 1974 recognises children of the Nation as a 'Supremely important asset'. Their nurture and development are the responsibility of the nation. In order to help and promote various welfare and development programmes for children, the Government of India, in the International Year of the Child (1979), created National Children's Fund (NCF) with a corpus fund of rupees one lakh under the Charitable Endowment Act 1890.

Answer

The Minister of State, Ministry of Women and Child Development is the Chairperson of Board of Management of NCF. The Secretary, Ministry of Women and Child Development is its Working Chairperson.

The objectives of NCF are to raise funds from individuals, institutions, Corporates and others, to promote and fund the various programmes for children who are affected by natural calamities, disasters, distress and in difficult circumstances through voluntary agencies and State Governments in unserved and underserved areas including tribal and remote areas (as per the National Charter for Children, 2003) and children of prisoners, children affected by riots, aggression, trafficking and children of prostitutes, and to implement various programmes. The secretariat of the fund is located in National Institute of Public Cooperation and Child Development (NIPCCD), an autonomous body under the aegis of the Ministry of Women and Child Development.

(b): The funds raised in the NCF on account of accrued interest and donations received during each of the last three years and the current year are as under:

Year	Funds Raised
2010-11	Rs.1,45,07,570
2011-12	Rs.1,47,29,814
2012-13	Rs.1,53,24,850
2013-14	Rs.1,01,27,441

(Apr-Nov.13)

(c): No, Madam.

(d) & (e): Does not arise.